

REPORT OF THE JOINT COMMITTEE ON OFFICES OF PROFIT

SHRI DILIPBHAI PANDYA (Gujarat): Sir, I lay on the Table, a copy (in English and Hindi) of the Nineteenth Report of the Joint Committee on Offices of Profit.

DISCUSSION**Re. Filling up the vacancies in SC/ST, OBC and Minorities Commissions**

श्री नरेश अग्रवाल (उत्तर प्रदेश): उपसभापति जी, राम गोपाल जी ने रूल 267 के तहत नोटिस दिया है, पहले इनको सुन लिया जाए। ...*(व्यवधान)*...

श्री सतीश चंद्र मिश्रा (उत्तर प्रदेश): सर, पहले इनको सुन लिया जाए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: If all of you stand up, what do I do? ...*(Interruptions)*...

श्री नरेश अग्रवाल: सर, एक-एक करके बुलवा लीजिए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Ram Gopalji, you have given notice. Please take only two minutes. I am not allowing notice under Rule 267, but since you have given notice, I am allowing you to speak.

प्रो. राम गोपाल यादव (उत्तर प्रदेश): सर, मैं अपने लिए जिम्मेदार हूँ कि मैं तीन मिनट या दो मिनट बोलूंगा, लेकिन और लोग कितना बोलेंगे, उसके लिए मेरी जिम्मेदारी कुछ भी नहीं है।

सर, ऐसा है कि यह मामला पहले भी उठ चुका है, लेकिन अब यह मामला बहुत व्यापक हो गया है। इस सरकार के रहते तीन बहुत महत्वपूर्ण आयोग, पिछड़ा वर्ग आयोग, अनुसूचित जाति आयोग, अनुसूचित जनजाति आयोग और माइनोंरिटी कमिशन, ये सब खाली पड़े हैं। इनके द्वारा इनमें कोई नियुक्ति नहीं की जा रही है। इनके जरिए लोगों को जो राहत मिलनी चाहिए, वह नहीं मिल पा रही है यानी इनसे जुड़ी हुई 80 से 85 परसेंट आबादी को किसी तरह की कोई राहत नहीं मिल पा रही है। कैबिनेट ने अभी जो नया निर्णय लिया है, जिसके बारे में मैंने उस दिन मामला उठाया था, उसमें असली बात यह सामने आई है कि बैकवर्ड क्लास कमीशन का जो नाम बदला है, उसके पीछे यह है कि मंडल कमीशन ने सर्वे करके जो यह निश्चित किया था कि ये जातियां बैकवर्ड हैं, उनको बिल्कुल nullify कर दिया जाएगा और अब नए सिरे से तय होगा कि कौन-सी जातियां बैकवर्ड हैं और कौन नहीं हैं और संसद उसको तय करेगी कि किसको इनमें से निकालना है और किसको रखना है। ये यही स्थिति अनुसूचित जाति आयोग और अनुसूचित जनजाति आयोग में पैदा कर देंगे। हम सब लोग यह जानते हैं कि किन-किन जातियों को टारगेट करके उन्हें उनमें से निकालने की * इस गवर्नमेंट की है।

सर, माइनोंरिटी कमीशन पूरी तरह से खाली पड़ा हुआ है। इसके लिए इनकी न मंशा है, न इच्छा शक्ति है और न ये इसे किसी तरीके से करना चाहते हैं। सरकार की इस नीति को लेकर देश में बड़े पैमाने पर लोगों के मन में जबर्दस्त गुस्सा है, नाराजगी है और अगर इसका कोई

*Expunged as ordered by the Chair.

हल नहीं निकलता है, अगर गवर्नमेंट इस पर जल्दी एक्ट नहीं करती है और लोगों को न्याय दिलाने का काम नहीं करती है.... यहीं नहीं, बल्कि जब शरद यादव जी बोलेंगे, तो ये बताएंगे कि किस तरह से कितने बड़े पैमाने पर इन सारी जगहों पर बैकलॉग पड़ा हुआ है। इतने दिनों से आरक्षण चल रहा है, लेकिन आज तक इनका quota पूरा नहीं हो पा रहा है। Government of India में कितने Secretaries Scheduled Castes के हैं, कितने Backward Communities के हैं और कितने Minorities के हैं, आप ये सारे आंकड़े सदन के सामने क्यों नहीं रखना चाहते? जब इस तरह की बातें होती हैं, कहीं से न्याय नहीं मिलता है, तभी समस्या पैदा होती है। ये कहते हैं कि Judiciary में भी reservation होना चाहिए। जब तक Judiciary में reservation नहीं होगा, तब तक इनके साथ अन्याय होता रहेगा। उस अन्याय के निराकरण के लिए हम लोग कहां जाएं? कोई सुनने वाला नहीं है। इसलिए मेरी आपसे प्रार्थना है ...(समय की घंटी)...

श्री उपसभापति: बस, आपका point हो गया। ...(व्यवधान)...

प्रो. राम गोपाल यादव: मेरी प्रार्थना है कि आप सरकार को यह निर्देश दें कि वह शीघ्र ही इन सभी कमीशनों का गठन करे। ...(व्यवधान)...

श्री उपसभापति: बैठ जाइए, बैठ जाइए। ...(व्यवधान)...

प्रो. राम गोपाल यादव: अपने idea को त्यागें। ...(व्यवधान).... और इनके backlog को शीघ्र पूरा करें। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Kumari Mayawati.

सुश्री मायावती (उत्तर प्रदेश): उपसभापति जी, देश में SC, ST, OBC and Minorities की population लगभग 80-85 per cent है। इन वर्गों के साथ लंबे अर्से से विभिन्न क्षेत्रों में जुल्म और ज्यादतियां होती रही हैं। इसे लेकर काफी struggle करना पड़ता है। उसके बाद, Parliament द्वारा SC, ST, OBC and Minorities के लिए एक Commission का गठन किया गया ताकि इनके हितों की रक्षा हो सके और इनके अधिकारों को protect किया जा सके।

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION; AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): Sir, I wish to say something. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: After Mayawati ji. She has also given notice. ...(Interruptions)...

सुश्री मायावती: इन SC, ST, OBC and Minorities के हितों और उनके अधिकारों की रक्षा के लिए कमीशन का गठन हुआ, लेकिन केंद्र की वर्तमान BJP की सरकार ने इन सभी कमीशनों अर्थात् आयोगों को बिल्कुल ठंडे बस्ते में डाला हुआ है। इन कमीशनों में विभिन्न पद, ऊपर से लेकर नीचे तक — अध्यक्ष, उपाध्यक्ष तथा सदस्य आदि — सब खाली पड़े हुए हैं। मैं आपके माध्यम से सरकार से पूछना चाहती हूं कि केंद्र सरकार ने काफी समय से इन पदों को क्यों खाली रखा हुआ है? पहला मेरा सवाल यह है। ...(व्यवधान).... इन पदों को लंबे अर्से से खाली

[सुश्री मायावती]

रखने के पीछे क्या कारण हैं? ...(व्यवधान)... मेरा दूसरा सवाल है कि इन पदों को सरकार कब तक भरने वाली है? इसकी कोई समय-सीमा केंद्र सरकार निर्धारित करे कि हम इतने समय में सभी पदों को भर देंगे। ...(व्यवधान)... यदि केंद्र सरकार इन पदों को भरने वाली नहीं है, इन सभी आयोगों को खत्म करने वाली है, तो वह भी सरकार स्पष्ट करे। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Shri Venkaiah Naidu. ...(Interruptions)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी): उपसभापति जी, अगर यहां ऐसी बातें होंगी तो यहां इस पर भी चर्चा शुरू करा दीजिए कि इनके समय में SC, ST, OBC and Minorities Commissions में कौन-कौन से और कितने पद खाली थे? ...(व्यवधान)... इनके समय में इन आयोगों में बिल्कुल भर्ती नहीं की गई थी। ...(व्यवधान)...

श्री एम. वेंकैया नायडु: सर, ऐसे नहीं चलेगा। ...(व्यवधान)... ये सुनने को तैयार नहीं हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: The Minister wants to speak. ...(Interruptions)...

श्री नरेश अग्रवाल: सरकार स्थिति स्पष्ट करे कि क्यों इतने समय से पद खाली हैं? ...(व्यवधान)...

श्री शरद यादव (बिहार): सरकार को साफ बताना चाहिए। ...(व्यवधान)...

श्री एम. वेंकैया नायडु: यह कोई चर्चा नहीं है। ...(व्यवधान)... इसका मतलब क्या है? ...(व्यवधान)...

SHRI ANAND SHARMA (Himachal Pradesh): LoP also wishes to speak on this. ...(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, after all of us are heard, then, the Government should reply. ...(Interruptions)...

श्री मुख्तार अब्बास नकवी: सर, चर्चा शुरू कराइए कि इनके समय में कितने पद खाली थे? ...(व्यवधान)...

SHRI M. VENKAIAH NAIDU: Mr. Deputy Chairman, Sir, are we having a debate?... ...(Interruptions)... If we are having a debate ...(Interruptions)...

MR. DEPUTY CHAIRMAN: This is not a discussion. ...(Interruptions)... आप बैठिए। ...(व्यवधान)...

श्री पी. एल. पुनिया (उत्तर प्रदेश): सर, हमने भी नोटिस दिया है। ...(व्यवधान)...

श्री उपसभापति: हां, आपने भी दिया है। आप बैठिए। ...(व्यवधान)...

श्री सतीश चंद्र मिश्रा: हम चर्चा के लिए तैयार हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN : This is not a discussion. We have not started a discussion. Discussion under Rule 267 was not permitted. I only allowed those who gave notice to have their say. That is why I called Ram Gopal Yadavji and Km. Mayawatiji. ...(Interruptions)... I know the Leader of the Opposition can always speak. I am telling you that I will never prevent the Leader of the Opposition from speaking. But then the Minister wanted to intervene, to say something ...(Interruptions)...

श्री शरद यादव: सर, यह ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I will do that. ...(Interruptions)... Sit down. ...(Interruptions)... I will tell you...(Interruptions)... Sharad Yadavji, I am not preventing anybody...(Interruptions).. I will not prevent anybody...(Interruptions)... I am only saying this. As you said, the Leader of the Opposition has a right to say. Likewise, the Minister has also a right to say. ...(Interruptions)...

श्री सतीश चंद्र मिश्रा: सर, पहले हमें सुन लीजिए। ...(व्यवधान)...

श्री अली अनवर अंसारी (बिहार): सर, पहले हमें सुन लीजिए। ...(व्यवधान)...

SHRI M. VENKAIAH NAIDU: Mr. Deputy Chairman, Sir, you have rightly said that this is not a discussion. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: It is not a discussion. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: This is a Zero Hour submission. ...(Interruptions).. The Government has every right to respond...(Interruptions)... These people want to mislead the country. ...(Interruptions)... What had they done during their regime? ...(Interruptions)... We are ready to place all the facts before the people. ...(Interruptions)... These people want to make it a political issue. ...(Interruptions)...

श्री नरेश अग्रवाल: सर, पहले हमें सुन लीजिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I have to go by the procedure. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: They have not understood the message of the people. ...(Interruptions)... The mandate of the people is very clear. ...(Interruptions)...

सुश्री मायावती: माननीय उपसभापति जी, पहले हम लोगों को सुन लीजिए, फिर मंत्री जी जवाब दे दें। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I have to go by the procedure. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: I have with me the statement made by Backward Classes Commission Chairman Justice Eswaraiah. ...(Interruptions)... The entire country is wholeheartedly welcoming the Prime Minister's decision of having constitutional status for the Backward Classes Commission. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, he can also speak. *...(Interruptions)...* He has a right...*(Interruptions)...*

SHRI M. VENKAIAH NAIDU: They are all very happy. *...(Interruptions)...* This is a political strategy. *...(Interruptions)...* This is a political strategy. *...(Interruptions)...* The people have rejected them in the elections. *...(Interruptions)...* They want to misuse the forum of the House. *...(Interruptions)...* These things are not going to succeed at all. *...(Interruptions)...* They have not succeeded in Uttar Pradesh. *...(Interruptions)...* They have not succeeded in other States also. *...(Interruptions)...* Just see what happened in Uttar Pradesh where maximum people from backward classes live. *...(Interruptions)...* Just see what happened in Uttarakhand. *...(Interruptions)...* Just see what happened in other States also. *...(Interruptions)...* जीरो ऑवर में जो यह इश्यू उठाया गया है, यह बिना सूचना के ही *...(व्यवधान)...* Sir, this one-way traffic cannot be allowed to go on. *...(Interruptions)...* The Chair is so helpless...*(Interruptions)...* They want to dictate *...(Interruptions)...* They cannot dictate *...(Interruptions)...* The minority cannot dictate to the country. *...(Interruptions)...* They should understand this. *...(Interruptions)...* They have been rejected by the people. *...(Interruptions)...* They are trying to find out one excuse or the other...*(Interruptions)...* They are not ready to hear the truth. *...(Interruptions)...* The country's Prime Minister himself *...(Interruptions)...* The Backward Classes Commission Chairman himself has welcomed the decision of the Government. *...(Interruptions)...* The Government is going to constitute all these Commissions. *...(Interruptions)...* The Commissions are working. *...(Interruptions)...* The Commissions are functioning. *...(Interruptions)...* All the Commissions are functioning. *...(Interruptions)...* The process for filling up the vacancies is on. *...(Interruptions)...* It will be completed at the earliest. *...(Interruptions)...* If there is a wrong impression that they are not going to be filled up or they are going to be wound up *...(Interruptions)...* All of them are going to be filled up. *...(Interruptions)...* I have all the figures with me. *...(Interruptions)...* What happened during the UPA regime? *...(Interruptions)...* What happened during the Congress regime? *...(Interruptions)...* How many months' gap was there in constituting the Committee? *...(Interruptions)...* Till yesterday there was the Backward Classes Commission. *...(Interruptions)...* Till yesterday there was the Scheduled Castes Commission. *...(Interruptions)...* We are going to reconstitute the same. There is the Secretary. *...(Interruptions)...* There is the Commission. *...(Interruptions)...* Everything is functioning. *...(Interruptions)...* They are making allegations. *...(Interruptions)...* They are trying to mislead the people. *...(Interruptions)...* They should understand that this is not the way...*(Interruptions)...* Sir, you allowed them to mention it. *...(Interruptions)...* They don't want to hear the Government. *...(Interruptions)...* That means they want to continue with their disinformation campaign outside and inside the House. *...(Interruptions)...* This is not acceptable. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please. ...(Interruptions)... Hon. Members, please. आप सुनिए।(व्यवधान)... आप सुनिए।(व्यवधान)... The House is adjourned for ten minutes.

The House then adjourned at fifteen minutes past eleven of the clock.

The House reassembled at twenty-five minutes past eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair*

श्री नरेश अग्रवाल: माननीय उपसभापति जी, शरद जी को बोलना है ...(व्यवधान)... यह परंपरा गलत है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: It is already ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir,.....(Interruptions)...

MR. DEPUTY CHAIRMAN: Let me say something. ...(Interruptions)...

श्री नरेश अग्रवाल: यह कोई परंपरा नहीं है। आपने हम लोगों को सुने बगैर सरकार को बुलवा लिया ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Let me say something. ...(Interruptions)... Allow me to say something. ...(Interruptions)... No, please. ...(Interruptions)... No, no. ...(Interruptions)... Please do not do that. ...(Interruptions)... Let me say something. ...(Interruptions)... Please cooperate. ...(Interruptions)... I am not.....(Interruptions)... No, no. ...(Interruptions)... Let me say something. ...(Interruptions)... No; please. ...(Interruptions)... Let me have a personal hearing. ...(Interruptions)... I am requesting you for your indulgence. ...(Interruptions)... Let me have a personal hearing. ...(Interruptions)... I am also a Member of this House. ...(Interruptions)... So, please allow me. ...(Interruptions)...

SHRI NARESH AGRAWAL: You are Deputy Chairman of this House. ...(Interruptions)... आपने हमें सुने बगैर वेंकैया जी को बुलवा लिया ...(व्यवधान)... मीडिया वैसे ही उनके कब्जे में है ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Let me....(Interruptions)... Listen. ...(Interruptions)... Nareshji, do not.....(Interruptions)... Now, I know a very important matter was raised here by hon. Ram Gopal Yadavji and Kumari Mayawatiji. I also know that many of you wanted to intervene and speak. Shri Sharad Yadav asked me. ...(Interruptions)... Yes, I know. ...(Interruptions)... Hon. LoP asked me. ...(Interruptions)... There were others also who were asking me. I am the last man to prevent anybody from speaking but when you two hon. Members raised, the hon. Minister wanted to clarify it a little bit. ...(Interruptions)... Let me complete. If I am saying something wrong, I will allow you to correct me. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, why are you standing and they are also standing? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: They are also standing. ...*(Interruptions)*... Yes, you are correct. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: We are standing in your respect. ...*(Interruptions)*...

SHRI ANAND SHARMA: We are standing in Chair's respect. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I would request all of you to sit down. ...*(Interruptions)*... All of you sit down. ...*(Interruptions)*...

SHRI SITARAM YECHURY (West Bengal): Sir, we can pay respect to you by standing also. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I understood that the reply will come immediately. ...*(Interruptions)*...

SHRI SITARAM YECHURY: We are respecting him. ...*(Interruptions)*... Why do you object? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: They reply to it, you know, 'out of respect for the Chair' ...*(Interruptions)*... Yechuryji is very clever. He said that out of respect for the Chair, they are all standing. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... After two hon. Members have spoken, the hon. Minister wanted to intervene and give a reply. ...*(Interruptions)*... Let me say. It is my duty to allow the Minister to say. ...*(Interruptions)*... Let me say. ...*(Interruptions)*... Let me complete. ...*(Interruptions)*...

श्री सुरेंद्र सिंह नागर (उत्तर प्रदेश): सर, आप सब को बुलवाइए।

श्री नरेश अग्रवाल: सर, यह गलत है, गलत है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*... All right. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... That is your view. ...*(Interruptions)*... You know, I am not allowing you. ...*(Interruptions)*... I am not allowing you. ...*(Interruptions)*...

SHRI ANAND SHARMA: Why? ...*(Interruptions)*... I am a Member of this House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: It is because I am on my legs. ...*(Interruptions)*... I am on my legs. ...*(Interruptions)*... When the Chair is standing and speaking, nobody should stand up and intervene. ...*(Interruptions)*... So, let me say. Nareshji said, 'यह गलत है'। यह उनकी राय है। I have no complaint about that. You have every right to believe that. But, then, I know the Rules, so I did not prevent. I only

thought that the Minister will explain, so that some of your apprehension will get cleared. ...(Interruptions)... Let me complete. ...(Interruptions)... And I never wanted to...(Interruptions)... I will allow others. But one thing what I heard, I want to say ...(Interruptions)... What the hon. Minister said is that all the Commissions' vacancies will be immediately filled up. ...(Interruptions)... If there is vacancy, it will be immediately filled up. ...(Interruptions)... So, there need not be any concern. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, I have a point of order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Still, do you want to speak? ...(Interruptions)... No. ...(Interruptions)... Sharad Yadavji. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, I have an issue, if you permit. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I will allow you. ...(Interruptions)... Sharad Yadavji. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Just hear me. ...(Interruptions)... Not about the merits.....(Interruptions)... What I have said, Sir, is this. I said that if there is a discussion, every Member has got a right to take part in the discussion as per the Chair's permission. The discussion has not started. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: It has not started. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: In the Zero Hour, hon. Chair has, in its own discretion, allowed two Members to raise the issue. As a Minister from the Government, I thought we should clarify the issue, not respond. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: It is correct. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Clarify the issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You are correct. ...(Interruptions)... No; you are right. ...(Interruptions)... I tell you. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: I have clarified the same that these Commissions' vacancies will be filled up in due course of time. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Because it is already. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: And, then, the process is on. ...(Interruptions)... Sir, they cannot have.....(Interruptions)... Oneway traffic is not allowed. ...(Interruptions)... They cannot make accusation, allegation against the Government and question its intention. ...(Interruptions)... It is very wrong. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: See, you can have it on. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: We are not at their mercy in the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You made your point. ...*(Interruptions)*... You made your point. ...*(Interruptions)*...

SHRI SITARAM YECHURY: Sir,... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yechuryji, you cannot have this kind of oneway traffic. ...*(Interruptions)*... I tell you, please listen to me. ...*(Interruptions)*... I will allow you. ...*(Interruptions)*... Whenever you raise a point, the demand from most of the Members is that the Minister should react. ...*(Interruptions)*... Now, when two Members have raised the matter, the Minister wanted to react and then you oppose. ...*(Interruptions)*... That is what I don't understand. ...*(Interruptions)*... Yes, that is correct, I know. ...*(Interruptions)*... But it is not a discussion on Zero Hour. ...*(Interruptions)*... Let us have a discussion. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, I have a point of order. ...*(Interruptions)*...

SHRI GHULAM NABI AZAD: Sir, how can he react? ...*(Interruptions)*...

SHRI SITARAM YECHURY: Sir, you listen to me for one minute. ...*(Interruptions)*... All I am saying is, there are four notices, let all the four speak and then the Minister can speak... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yechuryji's suggestion is valid... ...*(Interruptions)*... Please, I will allow you. ...*(Interruptions)*... That is valid... ...*(Interruptions)*... Yechuryji, your suggestion is valid only if the discussion is allowed. ...*(Interruptions)*... Here, no discussion was allowed because two hon. Members have given notice under Rule 267 and I allowed them to have their say. ...*(Interruptions)*...

SHRI SITARAM YECHURY: Let all the four speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let me say this. ...*(Interruptions)*... The Minister wants to react. That is all. ...*(Interruptions)*... Now, Sharadji, do you want to say something? ...*(Interruptions)*... Now, Sharadji and, after that, the LoP. ...*(Interruptions)*... No more. ...*(Interruptions)*... No more.

SHRI TIRUCHI SIVA (Timal Nadu): Sir,... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Not on this. ...*(Interruptions)*... You are on the farmers' issue. I will call you. ...*(Interruptions)*... This is not the issue relating to farmers. ...*(Interruptions)*... Now, Sharadji. ...*(Interruptions)*...

12.00 P.M.

श्री शरद यादव: सर ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Why are you doing this? ...(Interruptions)...

WELCOME TO PARLIAMENTARY DELEGATION FROM NAMIBIA

MR. DEPUTY CHAIRMAN: Hon. Members, I have an announcement to make. We have with us, seated in the Special Box, Members of a Parliamentary Delegation from Namibia, currently on a visit to our country under the distinguished leadership of hon. Prof. Peter H. Katjavivi, Speaker of the National Assembly of Namibia.

On behalf of the Members of the House and on my own behalf, I take pleasure in extending a hearty welcome to the leader and other Members of the Delegation and wish our distinguished guests an enjoyable and fruitful stay in our country. We hope that during their stay here, they would be able to see and learn more about our Parliamentary system, our country and our people, and that their visit to this country will further strengthen the friendly bonds that exist between India and Namibia. Through them, we convey our greetings and best wishes to the Parliament and the friendly people of Namibia.

Please...(Interruptions)... Hon. LoP, ...(Interruptions)... Hon. LoP and Shri Sharad Yadav have to speak. ...(Interruptions)...

The House is adjourned up to 12.00 hours.

The House then adjourned at thirty-seven minutes past eleven of the clock.

The House re-assembled at twelve of the clock,

MR. CHAIRMAN *in the Chair*

DISCUSSION — Contd.

**Re. Filling up the vacancies in SC/ST, OBC and
Minorities Commissions — Contd.**

MR. CHAIRMAN: Q. No. 271. ..(Interruptions)..

श्री शरद यादव: सभापति जी, एक मिनट ...(व्यवधान)...

श्री सभापति: प्लीज शरद जी, बैठ जाइए। ...(व्यवधान)... प्लीज, क्वेश्चन ऑवर चलने दीजिए। ...(व्यवधान)...